

waves. It is one of the worst sea erosion-prone and affected areas in the country. Anti-sea erosion walls are erected in some places. Some places are left out without anti-sea erosion walls. Such places are open to sea-erosion damages. In some places where sea erosion walls were erected, they collapsed due to lapse of time and replacement of sea erosion walls are required there.

I request the Central Government to take immediate steps for the erection of anti-sea erosion walls and render other remedial measures to the affected places by formulation and implementation of National Coastal Protection Project (NCP) or by adoption of other measures of protection to overcome this natural calamity.

(iv) Need for Reconstruction of a Bridge on Drain along the Border in Amritsar District of Punjab.

SHRI MAJOR SINGH UBOKE (Tarantaran) : After the Indo-Pak war of 1971, a defence drain was constructed along the border in Amritsar district of Punjab. Its distance from the actual boundary line varies. Large tracks of land fall on Pakistan side of the drain. Even some villages fall on that side. In order to facilitate cultivation of land and keep vigil on the barbed wire fencing and beyond up to the boundary line, many bridges were constructed by the GREP under the guidance of the Army.

Unfortunately, a bridge on the Khalra-Dall-War Section of the Defence drain in front of Wan village in Pati Tehsil of Amritsar District in Punjab has been washed away. The people are facing considerable problems in crossing the drain for the purpose of cultivation of the land.

I request the Government to ask the Army and GREP to reconstruct the bridge at the earliest.

(v) Need to give financial assistance to State Government of Bihar for providing relief to the people affected by floods in Saran, Bihar.

[*Translation*]

SHRI RAMBAHADUR SINGH (Maharajganj) : Mr. Chairman, Sir, incultivable loss is caused to life and property in the Northern Bihar each year due to the fury of floods and this has become the destiny of Bihar but the situation has become all the more alarming this time because of the ongoing untimely rains followed by hailstorms those areas have also come in the grip of

floods which has not so far been affected by it and the Saran commissioner has to bear the brunt of it.

Therefore, I appeal the Union Government to take Suomoto action to take up this extraordinary situation and provide financial assistance to the State Government to save life and property of the people.

(vi) Need to bring Delhi Police under direct control of Government of National Capital Territory.

SHRI KRISHAN LAL SHARMA (Outer Delhi) : Mr. Chairman, Sir, although 34 years have elapsed since Delhi attained statehood but the policy of depriving the Delhi Government of its basic rights by the Centre has been continuing till date. It is ironical that Delhi has been given the status of statehood but the Centre has taken away the important responsibility of the Delhi Government regarding maintenance of law and order by keeping the Delhi Police under its control. There is no such state in the country which does not have its own police force. The Union Government should ponder over the fact that when the right to enact laws rests with the Delhi Government, the policy of implementing them should also rest with it on the one hand, the 50th anniversary of Independence is being celebrated all over the country at the same time the rights of the Delhi Government are being curbed. This has had adverse effect on the law and order situation in the capital, Delhi. The newspapers are swamped by the reports of theft, dacoity, kidnapping, murders, rape and other such incidents daily. There is lack of coordination and understanding between the Delhi Government and the Delhi Police as it is not under its control and as a result of it, there has been a spate of crimes in Delhi.

Therefore, I request the Union Government that for preventing rising crimes in the National Capital and accelerating the pace of developmental works, the Delhi Police should be put under the control of the Delhi Government so that the sole responsibility of maintaining peace and security of citizens lies in one government and desired improvement could be brought about in this direction.

[*English*]

MR. CHAIRMAN : Shri Krishan Lal Sharma, what is there in the approved text will only go on record. So, why do you waste your valuable time?

...(Interruptions)